

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 117
CP No. 3/CB/2024
IA (Companies Act) No. 40/CB/2024

Proceedings under Section 241-242 Companies Act

IN THE MATTER OF:

VBC Industries LtdApplicant
V/S
Orissa Power Consortium Ltd. & Ors.Respondent

Order delivered on 11/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)
Shri Rajeev Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant Mr. V. Aneesh, Adv.
Mr. Sahasransu Sourav, Adv.

For the Respondent Mr. Saswat Kumar Acharya, Adv.

ORDER

1. Ld. Sr. Counsel, Mr. S. S. Das, appeared for the Respondent Nos. 1, 3 & 12.
2. Ld. Counsel, Mr. S. K. Acharya, appeared for Respondent No. 2.
3. Respondent counsel seeks time to file reply.
4. Two weeks' time is granted to file reply and serve advance copy of the reply on the opposite side.
5. List the matter on 30.08.2024.


Rajeev Mehrotra
Member (Technical)


Deep Chandra Joshi
Member (Judicial)